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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2018

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.1546/BB/2018	For non-Compliances of office objection	Sec 252	M/s Pinakin Energy Pvt Ltd		ROC	03.04.2018

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

**ORDER**

Dairy No.1546/BB/2018 is filed by M/s Pinakin Energy Private Limited, under section 252 of the Companies Act, 2013 on 03/04/2018, by inter-alia seeking for restoration of the Company in the Register of Companies and to pass such order as deems fit in the circumstances of the case.

On scrutiny of the Petition on 03/05/2018, the office has found several defects in the Petition and the same was communicated to the Counsel. Copy of the office objections alongwith Petition copy were taken back by the Counsel on 03/05/2018. So far the Counsel has not taken any steps either to resubmit the petition or to rectify the office objections, and failed to comply the same.

Today also none appeared for Petitioner. In view of the above facts and circumstances of the case, post the case on 17/09/2018 for non-compliance of office objections, under the caption "**For dismissal**".

  
MEMBER (T)

  
MEMBER (J)